

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/39612/2026	THE AURA VS OYO HOTELS AND HOMES PRIVATE LTD	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202600161
2	D-BLAPL/25435/2026	TUNA PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PAHALA /191 /2025 () //	AOR20220001736C202600205
3	D-BLAPL/25437/2026	SUMAN JOJO VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KINJIRKELA /144 /2026 () //	AOR20220000263C202600072
4	D-BLAPL/25438/2026	BHABANI SHANKAR NAIK@BHABANI NAIK VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /378 /2026 () //	AOR20220000263C202600074
5	D-BLAPL/25439/2026	RANJAN RAJHANSA VS STAT OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	BIRMAHARAJPUR /12 /2025 () //	AOR20230001126C202600014
6	D-BLAPL/25442/2026	JAN MOHAMMAD YASIN@JAN MOHD@JAN MOHAMMAD VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202600204
7	D-BLAPL/25444/2026	MEGHA @ MEGHARAJ BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /336 /2022 () //	
8	D-BLAPL/25445/2026	RUPESH PRADHAN VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /104 /2025 () //	
9	D-BLAPL/25447/2026	NANDU @ APANA RAO VS STATE OF ODISHA	JOGESH CHANDRA JENA VS	SPL.TASK FORCE /3 /2026 () //	
10	D-BLAPL/25449/2026	KABIRAJ RAUT VS STATE OF ODISHA	KAISARUN NISHA VS	CHITRAKONDA /100 /2024 () //	
11	D-BLAPL/25451/2026	SK. MUNA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	PURI TOWN /67 /2025 () //	

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12	D-BLAPL/25454/2026	NABA @ LABA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /187 /2021 () //	
13	D-BLAPL/25457/2026	DURGA DAS VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /70 /2024 () //	
14	D-BLAPL/25460/2026	SNEHALATA BEHERA VS STATE OF ODISHA	DEBARAJ BEHERA VS	BALLIGUDA /172 /2026 () //	
15	D-BLAPL/25464/2026	HADIBANDHU NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 () //	
16	D-BLAPL/25468/2026	PITHA NAIK VS STATE OF ODISHA	RAMDAS ACHARY VS	BISOI /138 /2026 () //	
17	D-BLAPL/25470/2026	JAGANNATH MAHANANDIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /33 /2026 () //	
18	D-BLAPL/25486/2026	PURNA CHANDRA BESHRA VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	BADSAHI /116 /2026 () //	
19	D-BLAPL/25491/2026	TUTUN @ CHANDAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /395 /2026 () //	
20	D-BLAPL/25492/2026	KUNU @ HASAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /76 /2026 () //	
21	D-BLAPL/25493/2026	DAMBURU GANDA@DAMBARUDHAR HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	KODINGA /197 /2024 () //	AOD20220003086C202600087
22	D-BLAPL/25497/2026	HARE KRUSHNA BEHERA VS STATE OF ODISHA	SUDARSAN BEHERA VS	BHANDARIPOKHARI /325 /2026 () //	
23	D-BLAPL/25501/2026	RAJENDRA PASWAN	ARIJEET MISHRA	BARBIL /39 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/25509/2026	MANOJ KUMAR KHUSAL	PRASANTA KUMAR ROUTRAY	LAKHANPUR /65 /2026	AOD20240000391C202600072
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/25511/2026	DEBABRATA BEHERA	SUDARSAN BEHERA	BHANDARIPOKHARI /325 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/25516/2026	KARTIK @ KARTTIK PARIDA	PRAMOD KUMAR JENA	KAMARDA /152 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/25517/2026	TOFAN SETHY	PRANGYANANDA PATTANAİK	BHUBANESWAR G.R.P.S. /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/25520/2026	ANANTA POLEI @ ANANTA POLAI	PARTHA SARATHI DAS	KODALA /47 /2007	AOD20240000364C202600204
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/25522/2026	PRATAPBHANJA SAMANTA	JYOTIRMAYA SAHOO	POLASARA PS /443 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/25524/2026	GANGA NAHAK	PARTHA SARATHI DAS	POLASARA PS /23 /2013	AOD20240000364C202600205
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25529/2026	N.KARTHI	KSHIROD KUMAR ROUT	DIGAPAHANDI /44 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25530/2026	PITABASA NAIK @ PITABASH NAIK	SURYAKANTA DWIBEDI	MUDANPUR RAMPUR /84 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25532/2026	NABIN MAJHI	SURYAKANTA DWIBEDI	THUAMUL RAMPUR /91 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25533/2026	BIJAY KUMAR DEHURY @ BIJAY DEHURY @ DEHURIA @ DEHPRAKASH DEHRY	BIJAY KUMAR DEHURY @ BIJAY DEHURY @ DEHURIA @ DEHPRAKASH DEHRY	KEONJHAR SADAR /318 /2026	
		VS	VS	()	

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35	D-BLAPL/25535/2026	STATE OF ODISHA ASWIN @ ASHWINI KUMAR NAYAK VS	AMLAN MOHANTY VS	// ADVA /49 /2017 ()	
36	D-BLAPL/25540/2026	STATE OF ODISHA JITENDRA KUMAR SAHANI @ SUDAM VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /43 /2026 ()	
37	D-BLAPL/25542/2026	STATE OF ODISHA BHASKAR KARNA VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /43 /2026 ()	
38	D-BLAPL/25547/2026	STATE OF ODISHA PITAM HANTAL VS	MANGU NANDY VS	// ORKEL /270 /2024 ()	
39	D-BLAPL/25551/2026	STATE OF ODISHA ARJUN SINGH @ AKSHAYA SINGH VS	BHARAT BHUSAN ROUTRAY VS	// BRAHMANITARANG /22 /2025 ()	
40	D-BLAPL/25556/2026	STATE OF ODISHA RUNJA KANHAR VS	BISWAJIT RANJAN TRIPATHY VS	// BAUNISUNI /15 /2026 ()	AOD20240000069C202600039
41	D-BLAPL/25558/2026	STATE OF ODISHA HIMANSHU BISHI VS	BHARAT BHUSAN ROUTRAY VS	// BIJEPUR /43 /2026 ()	
42	D-BLAPL/25566/2026	STATE OF ODISHA DURYADHAN @ DURJYODHAN PRADHAN VS	BISHNU PRASAD PRADHAN VS	// // 0 ()	
43	D-BLAPL/25567/2026	STATE OF ODISHA BISWANATH GHADAI VS	SOUMI DAS VS	// TANGI /466 /2025 ()	
44	D-BLAPL/25568/2026	STATE OF ODISHA SWAPNESWAR BEHERA @ MANOJ BEHERA VS	AMLAN SHAKTI PAUL VS	// RANPUR /233 /2026 ()	
45	D-BLAPL/25569/2026	STATE OF ODISHA BHAGIRATHI PRADHAN VS	RAJESH KUMAR MAHAPATRA VS	// CYBER CRIME AND ECONOMIC OFFENCES, PURI /12 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/25571/2026	PAPU @ PRAVAKAR RANSINGH VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	DELANGA /90 /2017 () //	
47	D-BLAPL/25573/2026	BHIMA JHODIA VS STATE OF ODISHA	DEBASIS SARANGI VS	ANDIRAKANCHA /99 /2024 () //	
48	D-BLAPL/25577/2026	SITAKANTA KARUAN @ TETENG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	NARLA /147 /2026 () //	
49	D-CMP/39482/2026	NIRANJAN BEHERA VS KARUNAKAR DAS BABU	DWARIKA PRASAD MOHANTY VS	// () //	
50	D-CMP/39504/2026	NAWAL KUMAR AGARWAL VS MANAS RANJAN MOHAPATRA	S.SUDHAKAR RAO (SR. ADV.) VS	// () //	
51	D-CMP/39521/2026	SIBA PRASAD GHOSH @ SHIBNATH GHOSH VS PRASANNA KUMAR SINGH	SANDIPANI MISRA VS	// () //	
52	D-CMP/39540/2026	NIRANJAN SAMAL VS RAMAKANTA MANDAL	SUKANTA KUMAR NAYAK VS	// () //	
53	D-CMP/39598/2026	RUKSANA BIBI VS SAFINA BIBI	PABITRA KUMAR NAYAK VS	// () //	
54	D-CMP/39628/2026	BIRSINGH NIAL VS NANDA KISHOR SABAR	RABINDRA NATH PRUSTY VS	// () //	
55	D-CMP/39634/2026	GOURIMANI MISHRA VS BASANTI MISHRA	LAKSHMAN MISHRA VS	// () //	
56	D-CMP/39660/2026	SUBHADARSHANI BEHERA VS ILLARANI RAY	AJODHYA RANJAN DASH VS	// () //	
57	D-CONTC/39428/2026	PURNA CHANDRA PRADHAN	ADV	//	AOD20240000311C202600066

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58	D-CONTC/39464/2026	VS THIRUMALA NAIK, SECRETARY SCHOOL AND MASS EDUCATION DEPTT. DEEPAK JOSHI	VS ADV.	0 // //	
59	D-CONTC/39465/2026	VS PUSPANJALI DANDAPAT, TAHASILDAR CUM COMPETENT AUTHORITY OF LAND ACQUISITION ,NUAPADA PRADIP SARKAR	VS ADV.	0 //	
60	D-CONTC/39474/2026	VS RABI NARAYANA ACHARIYA, TAHASILDAR MAHAKALPARA, KENDRAPARA ASHOK KUMAR MALLICK	VS ADV.	0 //	
61	D-CONTC/39476/2026	VS SACHIN RAMCHANDRA JADHAV, IAS BADHA HEMBRAM	VS SATYA RANJAN PATI	0 //	
62	D-CONTC/39486/2026	VS HEMA KANTA SAY, I.A.S SAMYAK MOHANTY	VS LALITENDU MISHRA	0 //	AOR20220001610C202600068
63	D-CONTC/39491/2026	VS SIDDHARTH SHANKAR SWAIN, COLLECTOR AND DISTRICT MAGISTRATE PURI M/S. LTD SAHEJ VENTURES PVT	VS ADV.	0 //	AOR20220001610C202600069
64	D-CONTC/39493/2026	VS JAYANT KUMAR JAYASINGH, TAHASILDAR BHUBANESWAR BARUN KUMAR MAJHI	VS ADV.	0 //	
65	D-CONTC/39503/2026	VS MIHIRA PRASADA MOHANTY, OAS, M.D, ODISHA STATE WARE HOUSING CORP., BHUBANESWAR AMBIKA MISHRA	VS ADV.	0 //	
66	D-CONTC/39510/2026	VS DR.N.THIRUMALA NAIK, IAS SUMANTA KUMAR NAYAK	VS ADV.	0 //	
67	D-CONTC/39512/2026	VS RISHI SINGH, CHAIRMAN,UTKAL GRAMEEN BANK, KHORDHA NAMITA MISHRA	VS DILLIP KUMAR MOHAPATRA	0 //	AOD20220001927C202600130
68	D-CONTC/39513/2026	VS DR. N. THIRUMALA NAIK, IAS COMMISSIONER-CUM-SECY., DEPTT. OF SCHOOL AND MASS EDUCATION, SECRETARIAT BIJAY KUMAR BALIYARSINGH	VS ADV.	0 //	AOD20220001927C202600132
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/39550/2026	DR. N. THIRUMALA NAIK, IAS SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT/ BHUBANESWAR PRADIPTA PATNAIK VS	RAJENDRA KRUSHNA BOSE VS	// 0	
70	D-CONTC/39554/2026	KALIKESH NARAYAN SINGHDEO, CHAIRMAN, ORISSA STATE HOUSING BOARD, KHURDA PRAVAKAR MOHANTY VS	ADV. VS	// 0	
71	D-CONTC/39567/2026	MINATI JAGDEV, B.D.O., BARI ARNAPURNA PRADHAN VS	SOUMYA JYOTI BISWAL VS	// 0	
72	D-CONTC/39574/2026	KALUNGE GORAKH WAMAN, I.A.S KRUSHNARANI ROUT VS	SOUMYA JYOTI BISWAL VS	// 0	
73	D-CONTC/39578/2026	KALUNGE GORAKH WAMAN, IAS PRASANTA KUMAR SAHOO VS	SOUMYA JYOTI BISWAL VS	// 0	
74	D-CONTC/39583/2026	KALUNGE GORAKH WAMAN, I.A.S SURESH CHANDRA PANI VS	SOUMYA JYOTI BISWAL VS	// 0	
75	D-CONTC/39586/2026	KALUNGE GORAKH WAMAN, I.A.S SNIGDHARANI MISHRA VS	SOUMYA JYOTI BISWAL VS	// 0	
76	D-CONTC/39590/2026	KALUNGE GORAKH WAMAN, I.A.S SABYASACHI SENAPATI VS	SOUMYA JYOTI BISWAL VS	// 0	
77	D-CONTC/39597/2026	KALUNGE GORAKH WAMAN, I.A.S GHASIRAM BEHERA VS	ADV. VS	// 0	
78	D-CONTC/39599/2026	JAYANTI BARIK, IAS GADADHAR DHAL VS	NIHAL RATH VS	// 0	
79	D-CONTC/39610/2026	ER. RUDRA NARAYAN RATH, EXECUTIVE ENGINEER, NESCO UTILITY, BALASORE BANSHIDHAR PADHIARY VS	DURGESH NARAYAN RATH VS	// 0	
		DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT// BHUBANESWAR			

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80	D-CONTC/39614/2026	DEBENDRANATH PRADHAN VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT// BHUBANESWAR	DURGESH NARAYAN RATH VS	// ()	
81	D-CONTC/39620/2026	SWGATIKA SAMAL VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT// BHUBANESWAR	DURGESH NARAYAN RATH VS	// ()	
82	D-CONTC/39633/2026	PRASHANT KUMAR SAHOO VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT// BHUBANESWAR	DURGESH NARAYAN RATH VS	// ()	
83	D-CONTC/39637/2026	BYOMKESH PANDA VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT// BHUBANESWAR	DURGESH NARAYAN RATH VS	// ()	
84	D-CONTC/39642/2026	SANJAY KUMAR BISWAL VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT// BHUBANESWAR	DURGESH NARAYAN RATH VS	// ()	
85	D-CONTC/39647/2026	PARBATI MOHANTY VS CHANCHAL RANA, IAS	ADV. VS	// ()	
86	D-CONTC/39652/2026	SASHIKANTA JENA VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT// BHUBANESWAR	DURGESH NARAYAN RATH VS	// ()	
87	D-CONTC/39656/2026	MANAGOBINDA DASH VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT// BHUBANESWAR	DURGESH NARAYAN RATH VS	// ()	
88	D-CONTC/39661/2026	DHANESWAR DAS VS DR.N.THIRUMALA NAIK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT// BHUBANESWAR	DURGESH NARAYAN RATH VS	// ()	
89	D-CRLA/25466/2026	RUSHIA@HRUSHIKESH MAHARANA@HRUSHIKES VS STATE OF ODISHA	MYOTIRAMA SAHOO VS	RAMBHA (KHALLIKOTE) /321 /2025 ()	
90	D-CRLA/25472/2026	SUMANTA PRADHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /19 /2018 ()	
91	D-CRLA/25487/2026	BAPI@JYOTI SAMRAT PRAHARAJ	SATYA RANJAN MULIA	BHADRESWAR /100 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMA/25446/2026	SUNNY KUMAR	MAHES DAS	RAIKIA /22 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/25450/2026	JAGANNATH BARIK @ JAGA MISTIRI	SANJIT MISHRA	PURI TOWN /335 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/25467/2026	RITENDRA KUMAR SURA	MITU KUMAR BISWAL	/ /	AOD20240000430C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/25469/2026	MAMA @ SK. LATIF UDDIN	SARTHAK SATAPATHY	TIRTOL /387 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/25471/2026	RAJEEV@RAJIB LOCHAN KAR	PURNA CHANDRA DAS	SOSO /14 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/25473/2026	MAHESH PRASAD	AKSHAYA KUMAR SUBUDHI	SAHID NAGAR P.S. /407 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/25474/2026	JAY KISHOR DANG@JAYA DANGA	BHABANI SHANKAR DASPARIDA	BARGARH /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/25479/2026	RAJESH KHILLA	MANORANJAN PADHY	JEYPORE SADAR /209 /2024	AOD20220003086C202600086
	CRLMC/2913/2026	VS	VS	SPECIAL JUDGE,JEYPORE(Koraput)	
		STATE OF ODISHA		TR/0000046/2024	
100	D-CRLMC/25481/2026	SUDHANSU SEKHAR SAHOO	SANAT KUMAR DAS	/ /0	
		VS	VS	()	
		MANJUSHREE PATRA		//	
101	D-CRLMC/25496/2026	KALI PRASANNA DAS	SMRUTI RANJAN ROUT	SPL.TASK FORCE /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/25499/2026	ARINDAM MOHANTY	SANJAY KUMAR PATTANAIK	BHAWANIPATNA TOWN /221 /2021	
		VS	VS	()	

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103	D-CRLMC/25503/2026	STATE OF ODISHA JUBRAJ @ JUBARAJ RANA VS	BIKASH KARNA VS	// GHANTAPADA /96 /2023 ()	
104	D-CRLMC/25504/2026	STATE OF ODISHA LALIT SAHU VS	BIKASH KARNA VS	// MUDANPUR RAMPUR /163 /2022 ()	
105	D-CRLMC/25505/2026	STATE OF ODISHA LALIT SAHU VS	BIKASH KARNA VS	// MUDANPUR RAMPUR /125 /2023 ()	
106	D-CRLMC/25506/2026	STATE OF ODISHA PURNA CHANDRA BEHERA VS	SUDARSAN BEHERA VS	// BEGUNIA P.S. /28 /2026 ()	
107	D-CRLMC/25507/2026	STATE OF ODISHA RAMESH CHANDRA NAHAK VS	RABINDRA KUMAR PATTANAIAK VS	// SEA BEACH /41 /2004 ()	AOD20240000968C202600025
108	D-CRLMC/25508/2026	STATE OF ODISHA ANTARYAMI SENAPATI VS	SIDDHANT SARANGI VS	// BADAGODA P.S. /426 /2021 ()	AOD20260000163C202600068
109	D-CRLMC/25515/2026	STATE OF ODISHA SIBAJI CHANRAN MALLICK VS	BIJAY KUMAR BEHERA VS	// RAYAGADA G.R.P. /55 /2024 ()	AOR20220001736C202600206
110	D-CRLMC/25521/2026	STATE OF ODISHA KALAKAR MALIK VS	BISWARANJAN DALAI VS	// // ()	AOR20220003722C202600153
111	D-CRLMC/25523/2026	DIGAMBAR MALIK PADMA CHARAN PARIDA VS	AMITAV TRIPATHY VS	// KHANDAPARA /317 /2025 ()	
112	D-CRLMC/25537/2026	STATE OF ODISHA JYANA RANJAN SAHOO VS	SOUMYA MISHRA VS	// SOSO /29 /2025 ()	
113	D-CRLMC/25546/2026	STATE OF ODISHA RAMESH KUMAR AGARWAL VS	ARYA TRIPATHY VS	// BRAHMANITARANG /127 /2022 ()	AOD20220004423C202600022
		STATE OF ODISHA		//	

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114	D-CRLMC/25550/2026	DR. DILLIP KUMAR PANDA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	BHARATPUR PS /605 /2023 () //	
115	D-CRLMC/25553/2026	RAVI RAJ VS STATE OF ODISHA	DEVASHIS PANDA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /32 /2025 () //	
116	D-CRLMC/25563/2026	SAROJ RANJAN DAS@PAPI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	MANCHESWAR P.S. /409 /2015 () //	
117	D-CRLMC/25564/2026	BUDHA @ PRASANTA KUMAR NAYAK @ PRASANTA KUMAR NAYAK VS STATE OF ODISHA	PRASANTA BEURA VS	TIGIRIA /84 /2020 () //	AOD20220004020C202600037
118	D-CRLMC/25574/2026	CHANDAN@CHARLS NANDA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH /122 /2013 () //	
119	D-CRLMC/25575/2026	SAMBIT KUMAR KHUNTIA VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	CHATRAPUR /68 /2013 () //	
120	D-CRLMP/25440/2026	BANSHIDHAR SAHU VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	/ /0 () //	
121	D-CRLMP/25441/2026	BIMAL CHANDRA BARIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 () //	
122	D-CRLMP/25448/2026 CRLMP/1259/2026	SIDDHARTH JAIN SIPANI VS STATE OF ODISHA	ANWESHA MISHTRA VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000381/2024	
123	D-CRLMP/25453/2026	RAJIB KUMAR PARIDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 () //	
124	D-CRLMP/25482/2026	BHARATI SETHI VS THE INSPECTOR IN CHARGE, CUTTACK	UMARANI PANDA VS	/ /0 () //	
125	D-CRLMP/25485/2026	RUDRA PRASAD DIXIT	AMIT PRASAD BOSE	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-CRLMP/25541/2026	ABHIJIT PATNAIK	PIYUSH PANDA	// 0	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-CRLMP/25572/2026	BISWA RANJAN HARICHANDAN	SIBADUTTA RAMAPRASAD MISHRA	// 0	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-CRLREV/25455/2026	SACHIN JANGADA @ SACHIN JANGDA	DURGADATTA MOHAPATRA	KANTABANJI /118 /2023	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-CRLREV/25544/2026	SUNIL KUMAR DAS	DIPTIRANJAN MOHAPATRA	// 0	
		VS	VS	0	
		LIPIKA SAMAL		//	
130	D-CRLREV/25549/2026	JAHUR ALI KHAN	SOMJEET DAS	//	AOD20220004423C202600023
		VS	VS	0	
		STATE OF ORISSA		//	
131	D-CRLREV/25576/2026	CHAND MAHAMMAD	BIKRAM RATH	TIGIRIA /48 /2022	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-EXP/39515/2026	B.RAMA BRAHMA SUBUDHI	ADV.	//	AOR20220001535C202600242
		VS	VS	0	
		BIBHUTI BHUSAN DAS, ENGINEER-IN-CHIEF, WATER RESOURCES, ODISHA		//	
133	D-FAO/39575/2026	BADAL KUMAR NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-LAA/39607/2026	DEPUTY CHIEF ENGINEER CONSTRUCTION II, EAST BASTI RAHMAN, MISRA, (SR. PANEL COUNSEL)		//	
		VS	VS	0	
		PRADEEP KUMAR PRADHAN		//	
135	D-MACA/39453/2026	SR. D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		PRATIMA PRADHAN		//	
136	D-MATA/39541/2026	NIBEDITA SAHU	GEETANJALI MAJHI	//	AOD20250001043C202600008
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-MATA/39648/2026	GOPAL SAHU CHINMAYEEKA MOHANTY@BISWAL VS KAILASH CHANDRA BISWAL	RABINDRA NATH PRUSTY VS	// // 0	
138	D-MATA/39663/2026	JUGASWAPNA PRIYADARSINI @ SAMAL VS SURYAKANTA SAMAL	TUSAR KUMAR MISHRA VS	// 0 //	
139	D-OTAPL/39624/2026	PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE, BHUBANESWAR VS M/S. KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY, BHUBANESWAR	EXCISE, BHUBANESWAR (JR. S.C.) VS	// 0 //	
140	D-RPFAM/39539/2026	DHANANJAYA PANDA VS ASHLESHA PANDA	LAKSMIDHAR KABI VS	// 0 //	
141	D-RPFAM/39553/2026	MANAS RANJAN BARIK VS NITISHNA BARIK	PRAVASH CHANDRA JENA VS	// 0 //	
142	D-RPFAM/39602/2026	TARANGINI JHANKAR VS DEBENDRA MAHALING	SHASHI BHUSAN JENA VS	// 0 //	
143	D-RSA/39471/2026	THAKURDAS MOHANTA VS JAMUNA MOHANTA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
144	D-RSA/39562/2026	NARAYAN HARIJAN VS SANTISILO HARIJAN@DAMBO@KOCHIM	TUKUNA KUMAR MISHRA VS	// 0 //	
145	D-RSA/39584/2026	MARSHEL XAXA VS M/S. RELIABLE SPONGE PVT. LTD., ROURKELA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
146	D-RSA/39665/2026	GAURANGA CHARAN PRADHAN VS DAMBARUDHAR PRADHAN	TUSAR KUMAR MISHRA VS	// 0 //	
147	D-TRP(C)/39475/2026	DARSHANA DIKSHIT VS PUSHPARAJ BHARADWAJ	VIJAYA KAR VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-TRP(C)/39525/2026	DIPIKA SETHI VS KULAMANI SETHI	SURENDRA KUMAR BISWAL VS	// 0 //	
149	D-TRP(C)/39603/2026	POOJASHREE DEVADARSANI VS PRAPATTI MAHARANA	DEEPANKAR PANIGRAHI VS	// 0 //	
150	D-WA/39547/2026	RATIKANTA MALLIK VS STATE OF ODISHA	MAMATA MISHRA VS	// 0 //	
151	D-WP(C)/39414/2026 WP(C)/27057/2026	BADRINARAYAN MAHAPATRA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //	
152	D-WP(C)/39415/2026	MAHESH KUMAR PANDA VS STATE OF ODISHA	RAJEET ROY VS	// 0 //	AOR20220001462C202600099
153	D-WP(C)/39416/2026 WP(C)/27101/2026	RITESH KUMAR ROY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600227
154	D-WP(C)/39417/2026	KISHORE CHANDRA PANDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600239
155	D-WP(C)/39418/2026	SUKANTI BEHERA VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //	
156	D-WP(C)/39419/2026	DASARATHI BISWAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600240
157	D-WP(C)/39420/2026	RAVIKANT DAGA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	AOD20260000163C202600067
158	D-WP(C)/39421/2026	DAHANA NETI VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOD20260000493C202600004
159	D-WP(C)/39422/2026	MANAGING COMMITTEE OF BHUBANESWAR HIGH SCHOOL, KALAMATI, BHUBANESWAR	ANANTA NARAYAN PATTANAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/39423/2026	DURJODHAN SAHOO	RAGHUNATH BISWAL	//	
	WP(C)/27002/2026	VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/39424/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BARAKA, BOATANGA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/39425/2026	SURESH CHANDRA SWAIN	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/39426/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, PULASUMAR, PANGTANAYAK	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/39427/2026	ROHIT BHOI	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		MAHANADI COAL FIELDS LTD., SUNDERAGRH		//	
165	D-WP(C)/39429/2026	ARUN KUMAR THANAPATI	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/39430/2026	AKSHAYA KUMAR TARAI	ARUPANANDA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/39431/2026	SUKABHOI WSHG, CUTTACK	SUKANTA KUMAR DALAI	//	
	WP(C)/27114/2026	VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/39432/2026	JARGUTI SHG, GANJAM	SUKANTA KUMAR DALAI	//	
	WP(C)/27111/2026	VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/39433/2026	MAA BAISHNABI SHG, GANJAM	SUKANTA KUMAR DALAI	//	
	WP(C)/27117/2026	VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/39434/2026	ATISH KUMAR MOHANTY	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202600052
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/39435/2026	STATE OF ODISHA DR. RASHMIREKHA PRUSTY VS	DR. BINODA KUMAR MISHRA VS	// // 0	AOR20220001616C202600053
172	D-WP(C)/39436/2026	STATE OF ODISHA NARESH KUMAR AGRAWAL VS	ASHIS KUMAR MISHRA VS	// // 0	
173	D-WP(C)/39437/2026	STATE OF ODISHA YATRA RAJANANDINI, BHADRAK VS	SANJAY KUMAR PATRA VS	// // 0	
174	D-WP(C)/39438/2026	STATE OF ODISHA JAY MATAJI SHG, JHARSUGUDA VS	SUKANTA KUMAR DALAI VS	// // 0	
175	D-WP(C)/39439/2026	STATE OF ODISHA PRAVATI KUMARI MISHRA @ PRAVATI MISHRA VS	DR. BINODA KUMAR MISHRA VS	// // 0	AOR20220001616C202600054
176	D-WP(C)/39440/2026	STATE OF ODISHA SANJAYA KUMAR PATRO VS	SIBAPRASAD PATI VS	// // 0	
177	D-WP(C)/39441/2026	STATE OF ODISHA DR.PRAMOD KUMAR BEHERA VS	KIRTAN BADHEI VS	// // 0	
178	D-WP(C)/39442/2026 WP(C)/27098/2026	STATE OF ODISHA ANNAPURNA SHG, JHARSHUGUDA VS	SUKANTA KUMAR DALAI VS	// // 0	
179	D-WP(C)/39443/2026 WP(C)/27097/2026	STATE OF ODISHA SUBHANKAR BEHERA VS	JNYANANANDA PANDA VS	// // 0	
180	D-WP(C)/39444/2026 WP(C)/27109/2026	STATE OF ODISHA ANNAPURNA SHG, SUBARNAPUR VS	SUKANTA KUMAR DALAI VS	// // 0	
181	D-WP(C)/39445/2026 WP(C)/27102/2026	STATE OF ODISHA SAKTI PRASAD NAYAK VS	JNYANANANDA PANDA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/39446/2026 WP(C)/27077/2026	MAA TARINI SHG, NAKSAPALLI, JHARSUGUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
183	D-WP(C)/39447/2026 WP(C)/27079/2026	MAA WSHG, JAJPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
184	D-WP(C)/39448/2026	LAXMIPRIYA NAIK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
185	D-WP(C)/39449/2026	SAMIR MAHAPATRA VS ODISHA HYDRO POWER CORPORATION LTD.	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600208
186	D-WP(C)/39450/2026	ALIA PRADHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
187	D-WP(C)/39451/2026	GAJENDRANATH SUBUDHI VS STATE OF ODISHA	VS	// 0 //	
188	D-WP(C)/39452/2026	SABITA BARIK VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //	
189	D-WP(C)/39454/2026	SANTOSH KUMAR MAHARANA VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //	
190	D-WP(C)/39455/2026	SAILESH KUMAR PATTNAIK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
191	D-WP(C)/39456/2026	SARBESWAR BEHERA VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //	
192	D-WP(C)/39457/2026	BHRAMARBAR PRADHAN VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //	
193	D-WP(C)/39458/2026	MANORANJAN PATRA	ARJUNA CHARANA BEHERA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/39459/2026	SANJAY KUMAR BEHERA	SALYADU ANIL KUMAR DORA	//	
		VS	VS	0	
		UNION OF INDIA		//	
195	D-WP(C)/39460/2026	M/S BABAMANI ASSOCIATES, JAIPUR	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR/			
196	D-WP(C)/39461/2026	BRUDABAN DAS	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/39462/2026	AFAQUE ALI	SURESH KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/39463/2026	SMITA MISHRA	PURNA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/39466/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	BHUBANESWAR ACHARYA	//	
		VS	VS	0	
		RAMA CHANDRA PRADHAN		//	
200	D-WP(C)/39467/2026	SAHANAWAZ KHAN	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/39468/2026	DUKHITA BARSATIA	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/39469/2026	BIPLAB KUMAR DASH	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/39470/2026	SUVENDU KUMAR PRADHAN	SANJIB MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/39472/2026	MAMATA PATEL	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/39473/2026	STATE OF ODISHA DR.PRADEEP KUMAR PANDA VS	DEBASIS SAHOO VS	// // 0	
206	D-WP(C)/39477/2026	STATE OF ODISHA RAJESH KUMAR PANI VS	SK. AZIZ VS	// // 0	
207	D-WP(C)/39478/2026	DIST. CONSUMER DISPUTES REDRESSAL COMMISSION, JAGATSINGHPUR SAMADU GOND VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600228
208	D-WP(C)/39479/2026	STATE OF ODISHA JAGAN MURMU @ JAGAN MAJHI VS	NIRANJAN PANDA VS	// // 0	AOD20250000124C202600018
209	D-WP(C)/39480/2026	STATE OF ODISHA JYOTE MOTORS (BALASORE) PRIVATE LIMITED, KENDRAPARA VS	KORUPA SMRUTI MOHANTY VS	// // 0	
210	D-WP(C)/39481/2026	STATE OF ODISHA DR.RAMACHANDRA HOTA VS	PRADEEP KUMAR KHUNTIA VS	// // 0	
211	D-WP(C)/39483/2026	STATE OF ODISHA HIMANSHU SEKHAR PANDA VS	PRAMOD KUMAR NANDA VS	// // 0	
212	D-WP(C)/39484/2026	STATE OF ODISHA BHAKTARAM SAHU VS	BHOJARAJ SETH VS	// // 0	
213	D-WP(C)/39485/2026	STATE OF ODISHA BASUDEB DAS VS	RABI NARAYAN PANDA VS	// // 0	
214	D-WP(C)/39487/2026	STATE OF ODISHA RUDRA NARAYAN MOHANTY VS	ABHISEK MOHANTY VS	// // 0	
215	D-WP(C)/39488/2026	STATE OF ODISHA JOYNARAYAN MOHANTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/39489/2026	M/S.BAMADEV NAYAK, CONTRACTOR, JAGATSINGHPUR VS THE CHAIRMAN, PARADIP PORT, JAGATSINGHPUR	HELIUS MAN DASH VS P	// 0 //	
217	D-WP(C)/39490/2026	SUNIL KUMAR PARIDA VS STATE OF ODISHA	PADMANAVA JENA VS P	// 0 //	
218	D-WP(C)/39492/2026	JHARIA SAHOO VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS P	// 0 //	
219	D-WP(C)/39494/2026	BASANTI BISWAL VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS P	// 0 //	
220	D-WP(C)/39495/2026	RENUBALA SAMAL VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS P	// 0 //	
221	D-WP(C)/39496/2026	BIDESI SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS P	// 0 //	AOD20230000737C202600119
222	D-WP(C)/39497/2026	CHANDRA SEKHAR NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS P	// 0 //	AOD20220001927C202600129
223	D-WP(C)/39498/2026	GOPI BEHERA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS P	// 0 //	
224	D-WP(C)/39499/2026	RATIKANTA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS P	// 0 //	AOD20220001927C202600131
225	D-WP(C)/39500/2026	MANOJ KUMAR PHUL VS STATE OF ODISHA	DR. JANMEJAYA RAY VS P	// 0 //	
226	D-WP(C)/39501/2026	SUSHIL KUMAR PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS P	// 0 //	
227	D-WP(C)/39502/2026	TAHIR HUSSAIN	KRUTIBASH MOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/39505/2026	ASHIRBAD BEHERA	ANSHUMAN DAS	//	
		VS	VS	0	
		COLLECTOR KEONJHAR, KEONJHAR		//	
229	D-WP(C)/39506/2026	PRADEP KUMAR NAIK	ANSHUMAN DAS	//	
		VS	VS	0	
		COLLECTOR KEONJHAR		//	
230	D-WP(C)/39507/2026	MANAGING COMMITTEE OF RATHIJEMA U.P. SCHOOL, YASHODA	ANSHUMAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/39508/2026	BICHITRANANDA OJHA	KABIRAJ PRADHAN	//	
	WP(C)/27100/2026	VS	VS	0	
		UNION OF INDIA		//	
232	D-WP(C)/39509/2026	TRINATH ROHIDAS	ASHUTOSH KUANR	//	
		VS	VS	0	
		ODISHA GRAMEEN BANK, SAMBALPUR		//	
233	D-WP(C)/39511/2026	PRANAB KUMAR PARIDA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/39514/2026	RILU BEHURA	AMITAV TRIPATHY	//	
		VS	VS	0	
		AUTHORIZED OFFICER, UCO BANK, BHUBANESWAR		//	
235	D-WP(C)/39516/2026	SUMITRA NAIK	SWAPNIL ROY	//	AOR20220001600C202600241
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/39517/2026	RIANA BEGUM	GAJENDRANATH ROUT	//	AOR20220004106C202600087
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/39518/2026	PRAKASH CHANDRA NAYAK	AMIYA KUMAR MOHANTY A	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/39519/2026	DURYODHAN NAIK	ANSHUMAN DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/39520/2026	COLLECTOR KEONJHAR SURUKULU URMILA VS	BISWAMBAR MOHANTY VS	// // 0	
240	D-WP(C)/39522/2026	CLAIM REVIEW COMMITTEE, PNB MET LIFE SASMITA NAYAK VS	INSURANCE CO LTD., KARNATAKA PRASANTA KUMAR JENA VS	// // 0	
241	D-WP(C)/39523/2026	STATE OF ODISHA SEKH AKBAR ALI VS	ASHOK KUMAR SARANGI VS	// // 0	
242	D-WP(C)/39524/2026	STATE OF ODISHA KISHORI NAIK VS	ANSHUMAN DAS VS	// // 0	
243	D-WP(C)/39526/2026	COLLECTOR KEONJHAR PRAFULLA CHANDRA BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
244	D-WP(C)/39527/2026	STATE OF ODISHA PURNIMA SWAIN VS	AMIYA KUMAR MOHANTY A VS	// // 0	
245	D-WP(C)/39528/2026	STATE OF ODISHA RADHARANI NAIK VS	ANSHUMAN DAS VS	// // 0	
246	D-WP(C)/39529/2026	COLLECTOR KEONJHAR RAMESH NAIK VS	ANSHUMAN DAS VS	// // 0	
247	D-WP(C)/39530/2026	COLLECTOR KEONJHAR SUSIL KUMAR SAHOO VS	SAMARENDRA BAHADUR VS	// // 0	
248	D-WP(C)/39531/2026	STATE OF ODISHA RATHI PRADHAN VS	ANSHUMAN DAS VS	// // 0	
249	D-WP(C)/39532/2026	COLLECTOR KEONJHAR KANHU CHARAN SAHOO VS	NIRANJAN PANDA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/39533/2026	SURENDRA KUMAR BARIK VS TAHASILDAR, RASULPUR, JAJPUR	LAKSHMAN MISHRA VS	// 0 //	
251	D-WP(C)/39534/2026	KUMBHA NAIK VS COLLECTOR KEONJHAR	ANSHUMAN DAS VS	// 0 //	
252	D-WP(C)/39535/2026	DAMAYANTI SENDHA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// 0 //	
253	D-WP(C)/39536/2026	MANAS DAS VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
254	D-WP(C)/39537/2026	PUSA NAIK @ PASA NAIK VS COLLECTOR , KEONJHAR	ANSHUMAN DAS VS	// 0 //	
255	D-WP(C)/39538/2026	INDRAMANI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
256	D-WP(C)/39542/2026	SURESH CHANDRA DASH VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //	AOR20220001380C202600034
257	D-WP(C)/39543/2026	SURESH CHANDRA DASH VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //	AOR20220001380C202600035
258	D-WP(C)/39544/2026	SATYABRATA MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //	AOD20240000586C202600241
259	D-WP(C)/39545/2026	SUDHIR KUMAR SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	AOD20240000806C202600051
260	D-WP(C)/39546/2026	HARI KISHAN MUNDHRA VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	// 0 //	AOD20250001111C202600006
261	D-WP(C)/39548/2026	PRAMOD KUMAR BADATYA	LAXMIKANTA MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/39549/2026	RABI NARAYAN SAHU	HARIPAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/39551/2026	CHITTARANJAN DASH	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		OIL INDIA LIMITED, UTTAR PRADESH		//	
264	D-WP(C)/39552/2026	CHARULATA DALEI	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/39555/2026	SULABHI CHANDAN	RABINDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/39556/2026	BHABANI COMMUNICATION (P) LTD., BALESWAR	SAUVAGYA RANJAN JENA	//	
		VS	VS	0	
		RECOVERY OFFICER, REGIONAL OFFICE, E.S.I CORPORATION, BHUBANESWAR		//	
267	D-WP(C)/39557/2026	PANKAJINI BAGH	KABIR KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/39558/2026	GAYADHAR MOHAPATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/39559/2026	DR.LAXMI NARAYAN PANDA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/39560/2026	SURESH CHANDRA NAIK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/39561/2026	BASANT KUMAR BISWAL	PRAFULLA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/39563/2026	SURAT KUMAR SWAIN	SANGRAM JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/39564/2026	STATE OF ODISHA CHATURBHUJA SAHU VS	KUNAL KUMAR SWAIN VS	// // 0	
274	D-WP(C)/39565/2026	STATE OF ODISHA SHRECHARAN PARIDA VS	KUNAL KUMAR SWAIN VS	// // 0	
275	D-WP(C)/39566/2026	STATE OF ODISHA PRIYA MADHAB SAHU VS	DIPTI RANJAN BHOKTA VS	// // 0	
276	D-WP(C)/39568/2026	STATE OF ODISHA DR.UPENDRA NARAYAN JENA VS	SANGRAM JENA VS	// // 0	
277	D-WP(C)/39569/2026	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
278	D-WP(C)/39570/2026	STATE OF ODISHA AKSHAYA KUMAR PARIDA VS	SHASHANKA SHEKHAR PATRA VS	// // 0	
279	D-WP(C)/39571/2026	STATE OF ODISHA NAMITA PRAVA DAS VS	JYOTIRMAY GUPTA VS	// // 0	
280	D-WP(C)/39572/2026	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0	
281	D-WP(C)/39573/2026	STATE OF ODISHA PRADIP KUMAR ROUT VS	JYOTIRMAY GUPTA VS	// // 0	
282	D-WP(C)/39576/2026	STATE OF ODISHA PRAMODA KUMAR MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
283	D-WP(C)/39577/2026	STATE OF ODISHA DILLIP KUMAR PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/39579/2026	PRABHUNATH SHARMA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS VS	// 0 //	
285	D-WP(C)/39580/2026	SK. SAHIRUDDIN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS VS	// 0 //	
286	D-WP(C)/39581/2026	SWAGATIKA PRIYADARSINI LENKA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS VS	// 0 //	
287	D-WP(C)/39582/2026	AJAY KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
288	D-WP(C)/39585/2026	PRANITA NANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
289	D-WP(C)/39587/2026	MANASMITA DALAI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS VS	// 0 //	
290	D-WP(C)/39588/2026	ARUN KUMAR ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS VS	// 0 //	
291	D-WP(C)/39589/2026	SAROJ KUMAR MANIK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS VS	// 0 //	
292	D-WP(C)/39591/2026	KAUSTUVA CHANDRA SAMANTARAY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS VS	// 0 //	AOD20240000069C202600038
293	D-WP(C)/39592/2026	PRAMOD KUMAR SINGH VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS VS	// 0 //	AOD20240000806C202600053
294	D-WP(C)/39593/2026	M/S. GOLDEN HOSPITALITY SERVICE PVT. LTD. VS UNION OF INDIA	LALITENDU MISHRA VS VS	// 0 //	AOR20220001610C202600070
295	D-WP(C)/39594/2026	BISHNUPADA JENA	DILLIP KUMAR SAHU	//	AOR20220001727C202600089

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/39595/2026	THE URBAN COOPERATIVE BANK LTD., CUTTACK	SUDARSHAN NANDA	//	
		VS	VS	0	
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR		//	
297	D-WP(C)/39596/2026	M/S.ANUP BUILDER, KALAHANDI	BHABANI SANKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/39600/2026	BISHWOMAITRI MISHRA	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/39601/2026	M/S.ANUP BUILDER, KALAHANDI	BHABANI SANKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/39604/2026	BIJAYA KUMAR DAS	SRITAM KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/39605/2026	NIKUNJA BIHARI SAHOO	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/39606/2026	M/S.ANUP BUILDER, KALAHANDI	BHABANI SANKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/39608/2026	BISWA RANJAN GHARAI	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/39609/2026	SUCHITA PANDA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/39611/2026	M/S.ANUP BUILDER, KALAHANDI	BHABANI SANKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/39613/2026	GOURANGA CHARAN SAHOO	SHASHI BHUSAN JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/39615/2026	STATE OF ODISHA NISHA NAYAK VS	TAPAN KUMAR BISWAL VS	// // 0	AOR20220001299C202600055
308	D-WP(C)/39616/2026	STATE OF ODISHA PITAMBAR NAYAK VS	SHASHI BHUSAN JENA VS	// // 0	
309	D-WP(C)/39617/2026	STATE OF ODISHA PRAPHULLA CHANDRA SAHU VS	DILLIP KUMAR SAHU VS	// // 0	AOR20220001727C202600090
310	D-WP(C)/39618/2026	ADDITIONAL DISTRICT MAGISTRATE CUM DISTRICT REGISTRAR, BARGARH BHIKARI SAHOO VS	KISHORE KUMAR MISHRA VS	// // 0	AOD20250000498C202600068
311	D-WP(C)/39619/2026	PURI MUNICIPALITY, PURI SUMITRA BEHERA VS	TAPAN KUMAR BISWAL VS	// // 0	AOR20220001299C202600056
312	D-WP(C)/39621/2026	STATE OF ODISHA BINAPANI SAHOO VS	GAUTAM ROUTRAY VS	// // 0	
313	D-WP(C)/39622/2026	STATE OF ODISHA GAGAN SETHY VS	Jyoti Ranjan Behera VS	// // 0	AOR20220001586C202600055
314	D-WP(C)/39623/2026	ADDITIONAL CHIEF SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPARTMENT SUBASISH SAMAL VS	TAPAN KUMAR BISWAL VS	// // 0	AOR20220001299C202600057
315	D-WP(C)/39625/2026	STATE OF ODISHA ASHISH RATHORE VS	T dhiren kumar dora VS	// // 0	AOD20220004577C202600056
316	D-WP(C)/39626/2026	UNION OF INDIA CHAKRADHARA SETHI VS	RAJIB RATH VS	// // 0	
317	D-WP(C)/39627/2026	STATE OF ODISHA M RAJESWA RAO VS	Pankaj Kumar Sahoo VS	// // 0	AOR20240000004C202600050
		NATIONAL HIGHWAY AUTHORITY OF INDIA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/39629/2026	NARENDRA KUMAR DEHURY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS VS	// 0 //	
319	D-WP(C)/39630/2026	Atish Kumar Dash VS UCO Bank	GHANASHYAM MUDULI VS VS	// 0 //	AOR20220002820C202600022
320	D-WP(C)/39631/2026	MAA JANANI WSHG, NABARANGPUR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS VS	// 0 //	
321	D-WP(C)/39632/2026	AMAR KUMAR PATI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS VS	// 0 //	
322	D-WP(C)/39635/2026	MANOJ KUMAR HEMROM VS THE GOVT. OF ODISHA, BBSR	KRUSHNA CHANDRA RATH VS VS	// 0 //	
323	D-WP(C)/39636/2026	DIPANKAR ROY VS UNION OF INDIA	Anjan Kumar Biswal VS VS	// 0 //	AOR20220001328C202600120
324	D-WP(C)/39638/2026	SITARAM BEHERA VS SUB COLLECTOR CUTTACK	MANAS RANJAN BAUG VS VS	// 0 //	AOR20220002374C202600107
325	D-WP(C)/39639/2026	ANANTA MIRDHA VS THE GOVT. OF ODISHA, BBSR	KRUSHNA CHANDRA RATH VS VS	// 0 //	
326	D-WP(C)/39640/2026	NALU BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS VS	// 0 //	
327	D-WP(C)/39641/2026	ALEKHA MAHIMA WSHG, NABARANGPUR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS VS	// 0 //	
328	D-WP(C)/39643/2026	DR.BANDITA ACHARYA VS STATE OF ODISHA	PRAVAT KUMAR JENA VS VS	// 0 //	
329	D-WP(C)/39644/2026	SANJEEB KUMAR DEEP	KRUSHNA CHANDRA RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE GOVT. OF ODISHA, BBSR		//	
330	D-WP(C)/39645/2026	DRAUPADI JAIN	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/39646/2026	PRAKASH CHANDRA SAHU	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/39649/2026	GADADHAR PRADHAN	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/39650/2026	SARAT CHANDRA PATRA	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/39651/2026	M/S EA TECH CORPORATION PVT.LTD., KHORDHA	SUSHREE AMRITA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/39653/2026	RAGHUNATH PALEI	SK. ZAFARULLA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/39654/2026	GYANA RANJAN MOHANTY	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/39655/2026	JITEN KISAN	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/39657/2026	PRATIMA KUMARI NANDA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/39658/2026	BASANT KUMAR BISWAL	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/39659/2026	SUDHIR KUMAR NAIK	SANJIB KUMAR RATH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/39662/2026	STATE OF ODISHA PRIYANKA SAMANTA RAY VS SUB REGISTER KUJANG, JAGATSINGHPUR	BHABANI SANKAR DAS VS	// // ()	
342	D-WP(C)/39664/2026	KULAMANI JENA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// ()	
343	D-WP(C)/39666/2026	BAIJAYANTA KUMAR PADHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()	
344	D-ABLAPL/25436/2026	CHINTU @PRADEEP KUMAR SAHU VS STATE OF ODISHA	KEDARNATH SAHOO VS	BANTALA /391 /2023 ()	AOD20230000656C202600016
345	D-ABLAPL/25443/2026	SASHILATA MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	JHARSUGUDA SADAR /6 /2026 ()	
346	D-ABLAPL/25452/2026	MANTU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /485 /2026 ()	
347	D-ABLAPL/25456/2026	AMAR SAHU VS UNION OF INDIA	PRAMOD RANJAN BEHERA VS	// ()	AOD20220003518C202600029
348	D-ABLAPL/25458/2026	SAI SUBHAM BHUYAN VS STATE OF ODISHA	MANISH DHIR VS	JAGATPUR /528 /2026 ()	
349	D-ABLAPL/25459/2026	SK MASTAN VS STATE OF ODISHA	ARIJEET MISHRA VS	MALKANGIRI /6 /2026 ()	
350	D-ABLAPL/25461/2026	TARUN SAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /228 /2026 ()	
351	D-ABLAPL/25462/2026	SUPARIKHA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /228 /2026 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/25463/2026	GANGADHAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /228 /2026 () //	
353	D-ABLAPL/25465/2026	SADASIBA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /278 /2026 () //	
354	D-ABLAPL/25475/2026	RAJESH KUMAR SETHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GOPALPUR /314 /2026 () //	AOR20220001631C202600234
355	D-ABLAPL/25476/2026	RAJESH KUMAR SETHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GOPALPUR /371 /2026 () //	AOR20220001631C202600235
356	D-ABLAPL/25477/2026	RAJIB LOCHAN PRADHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	KOMNA PS /290 /2026 () //	AOR20220001492C202600201
357	D-ABLAPL/25478/2026	HEMANTA BADAJENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /486 /2026 () //	
358	D-ABLAPL/25480/2026	PRABHAT KUMAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /230 /2026 () //	
359	D-ABLAPL/25483/2026	DEEPAK KALET @ RAJENDRA KUMBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /212 /2026 () //	
360	D-ABLAPL/25484/2026	TILAK RAJ ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /153 /2026 () //	
361	D-ABLAPL/25488/2026	RABINDRA KUMAR PARIDA @ RABINDRA PARIDA @ RABINDRA KUMAR PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /357 /2026 () //	
362	D-ABLAPL/25489/2026	LALIT ROHIDAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /212 /2026 () //	
363	D-ABLAPL/25490/2026	MAYADHAR BEURA	BIJAY KUMAR ROUT	MANIABANDHA /139 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/25494/2026	ABHISEKH BHOL	TARA PRASAD MOHAPATRA	PURI SADAR /426 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/25495/2026	ABHISEKH BHOL	TARA PRASAD MOHAPATRA	PURI SADAR /423 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/25498/2026	PRASANTA BADAJENA	JYOTIRMAYA SAHOO	KHURDA MODEL /485 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/25500/2026	FAYAZ KHAN @ FAIJAJ KHAN	SMRUTI RANJAN ROUT	MANGALA BAG /302 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/25502/2026	G.ARABINDA PATRA	JYOTIRMAYA SAHOO	POLASARA PS /375 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/25510/2026	SRIKANTA BISWAS	JULU KHANSAMA	MOTU /45 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/25512/2026	SURYAKANTA JENA	SURYA NARAYAN MISHRA	KANAS /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/25513/2026	MANOJ JUED	AKSHAYA KUMAR SAHOO	BUDEN /133 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/25514/2026	SAHA ALAM @ SK. ALAM KHAN	DEBASISH SAMAL	DHAMNAGAR /326 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/25518/2026	BAJRADITYA TRIPATHY	BIBHUTI BHUSAN PATTNAYAK	LINGARAJ P.S. /231 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/25519/2026	BABUNA @ MAHAVIR BHOL	GYANA RANJAN MAHAPATRA	PURI SADAR /423 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/25525/2026	STATE OF ODISHA BABULU HANTAL VS	AMIT KUMAR SAHU VS	// SEMILLIGUDA /81 /2026 ()	
376	D-ABLAPL/25526/2026	STATE OF ODISHA DRAUPADI SAHU VS	LAKSHMAN MISHRA VS	// GONDIA /217 /2026 ()	
377	D-ABLAPL/25527/2026	STATE OF ODISHA SATYABHAMA MISHRA VS	SWARAJ PATEL VS	// ROURKELA VIGILANCE /8 /2026 ()	
378	D-ABLAPL/25528/2026	STATE OF ODISHA(VIG.) IJHAR ALI SAHA @ KHAN @ RIJU VS	MANAS KUMAR CHAND VS	// INDUSTRIAL ESTATE PS /242 /2026 ()	
379	D-ABLAPL/25531/2026	STATE OF ODISHA PANGA NILAKANTHA REDDY @ P. NILAKANTHA REDDY VS	SHANDEEP RAJ PANDA VS	// AIRPORT /75 /2024 ()	
380	D-ABLAPL/25534/2026	STATE OF ODISHA A.BINI KUMARI DORA @ BINI DORA VS	SATYA NARAYAN MISHRA 4 VS	// // ()	AOR20220001615C202600134
381	D-ABLAPL/25536/2026	STATE OF ODISHA RAJ KISHORE BEHERA VS	BIJAY KUMAR BEHERA VS	// NIMAPADA /180 /2026 ()	AOR20220001736C202600207
382	D-ABLAPL/25538/2026	STATE OF ODISHA JIGAR KUMAR MOHAPATRA VS	ALOK KUMAR PANDA VS	// CHANDANPUR /124 /2026 ()	
383	D-ABLAPL/25539/2026	STATE OF ODISHA PRASANTA KUMAR SAHU VS	RAJENDRA KUMAR SAHU VS	// BAIDYANATHPUR /360 /2025 ()	
384	D-ABLAPL/25543/2026	STATE OF ODISHA SAYED MATLAB ALI @ SAYED MATLUB VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /585 /2026 ()	
385	D-ABLAPL/25545/2026	STATE OF ODISHA PURNA CHANDRA BARAL VS	UMA CHARAN MISHRA VS	// PIPLI /513 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/25548/2026	LIJARANI BEHERA VS STATE OF ODISHA	SUDARSAN BEHERA VS	BHANDARIPOKHARI /325 /2026 () //	
387	D-ABLAPL/25552/2026	MD. ASHRAFUL @ ASRAFUL VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	LAHUNIPADA /252 /2024 () //	
388	D-ABLAPL/25554/2026	PRASANTA DAS VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SUNDARGARH TOWN /332 /2026 () //	
389	D-ABLAPL/25555/2026	RAJ ROHIDAS VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SUNDARGARH TOWN /332 /2026 () //	
390	D-ABLAPL/25557/2026	ISWAR CHAMPIA VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202600039
391	D-ABLAPL/25559/2026	PABITRA KUMAR SWAIN VS STATE OF ODISHA	PRADIPTA BEURA VS	BYREE /196 /2026 () //	AOD20220004020C202600038
392	D-ABLAPL/25560/2026	SK. NAJIR HUSSEN VS STATE OF ODISHA	LALITENDU BHUYAN VS	TELKOI /188 /2026 () //	
393	D-ABLAPL/25561/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202600040
394	D-ABLAPL/25562/2026	NRUSINGH BISWAL VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	JODAPADAR /116 /2025 () //	
395	D-ABLAPL/25565/2026	SURENDRA MAHAPATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHAWANIPATNA TOWN /213 /2023 () //	
396	D-ABLAPL/25570/2026	SAMIR DUNGUNG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LEPHRIPADA /225 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :21/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EXP/32508/2026 EXP/ /	SANJUKTA BISOI MP	PRAFULLA KUMAR MOHAPATRA	28/2026
2	D-OTAPL/39624/2026 OTAPL/ /	PRINCIPAL COMMISSIONER OF GST AND MP	CHANDRA BHABHA (HSW AR)	36/2026
3	D-MSA/38697/2026 MSA/ /	SECRETARY, ODISHA REAL ESTATE AUTH MP	PRIYANKA SHARMA	71/2026
4	D-MSA/38690/2026 MSA/ /	SECRETARY, ODISHA REAL ESTATE AUTH MP	PRIYANKA SHARMA	72/2026
5	D-JCRLA/113/2022 JCRLA/113/2022	RAMESH BEHERA@BHOI MP	RAJIB BIHARI MISHRA, S.K.BHANJADEO	226/2026
6	D-CRLMP/25440/2026 CRLMP/ /	BANSHIDHAR SAHU MP	AJAYA KUMAR TRIPATHY	279/2026
7	D-CRLMP/9319/2026 CRLMP/485/2026	ANANTA KISHORE DAS MP		280/2026
8	D-TRP(C)/39475/2026 TRP(C)/ /	DARSHANA DIKSHIT MP	VIJAYA KAR	284/2026
9	D-TRP(C)/36424/2026 TRP(C)/ /	SANDHYARANI BARIK MP	SMITA RANJAN PATNAIK	285/2026
10	D-TRP(C)/39525/2026 TRP(C)/ /	DIPIKA SETHI MP	SURENDRA KUMAR BISWAL	286/2026
11	D-TRP(C)/35270/2026 TRP(C)/243/2026	RASHMITA MALLICK MP	BISWAJEET PRADHAN	287/2026
12	D-TRP(C)/39603/2026 TRP(C)/ /	POOJASHREE DEVADARSANI MP	DEEPANKAR PANIGRAHI	288/2026
13	D-RPFAM/45944/2025 RPFAM/348/2025	DILIP KUMAR SAHOO MP	CHITTA RANJAN SAHU	371/2026
14	D-RPFAM/39539/2026 RPFAM/ /	DHANANJAYA PANDA MP	LAKSMIDHAR KABI	372/2026
15	D-RPFAM/39553/2026 RPFAM/ /	MANAS RANJAN BARIK MP	PRAVASH CHANDRA JENA	373/2026
16	D-RPFAM/39553/2026 RPFAM/ /	MANAS RANJAN BARIK MP	PRAVASH CHANDRA JENA	374/2026
17	D-LAA/39607/2026 LAA/ /	DEPUTY CHIEF ENGINEER CONSTRUCTION MP	BIHAR BHOSAN MISHRA, (SENAPANEL COUNSEL)	422/2026
18	D-LAA/39607/2026 LAA/ /	DEPUTY CHIEF ENGINEER CONSTRUCTION MP	BIHAR BHOSAN MISHRA, (SENAPANEL COUNSEL)	423/2026
19	D-LAA/39607/2026 LAA/ /	DEPUTY CHIEF ENGINEER CONSTRUCTION MP	BIHAR BHOSAN MISHRA, (SENAPANEL COUNSEL)	424/2026
20	D-MATA/38005/2026 MATA/ /	ANITA BEHERA MP	RAMAKANTA PANDA	446/2026
21	D-MATA/38798/2026 MATA/ /	JANAKI PANDA MP	SARASWATI SENAPATI	447/2026
22	D-MATA/39541/2026 MATA/ /	NIBEDITA SAHU MP	GEETANJALI MAJHI	448/2026
23	D-MATA/39541/2026 MATA/ /	NIBEDITA SAHU MP	GEETANJALI MAJHI	449/2026
24	D-CONTC/35104/2025 CONTC/4202/2025	KRISHNA CHANDRA SAHOO MP		567/2026
25	D-CONTC/48131/2025 CONTC/5756/2025	SAUMENDRA KUMAR MISHRA MP		568/2026
26	D-CONTC/42454/2025	KEDARNATH SARANGI	M/S Amiya Kumar Mohanty	

	CONTC/4999/2025	MP		569/2026
27	D-CONTC/47109/2025	SANJIB KUMAR SINGH		
	CONTC/5591/2025	MP		570/2026
28	D-CONTC/32481/2025	RAMESH CHANDRA JHANKAR		
	CONTC/3857/2025	MP		571/2026
29	D-CONTC/5240/2025	ODYSSEY LEISURE PVT LTD	M/S LALITENDU MISHRA	
	CONTC/677/2025	MP		573/2026
30	D-BLAPL/23254/2026	MAHADEBA BARIHA @ MAHADEV BARIHA	AMITAV TRIPATHY	
	BLAPL/8002/2026	MP		619/2026
31	D-BLAPL/20694/2026	SAROJ KUMAR PRADHAN @ MANTU	SANJIT MISHRA	
	BLAPL/7154/2026	MP		620/2026
32	D-BLAPL/14071/2026	BISWANATH BARIK		
	BLAPL/4965/2026	MP		621/2026
33	D-BLAPL/24776/2026	MANAS BALABANTARAY	DURGA PRASAD PATTANAIK	
	BLAPL/8523/2026	MP		622/2026
34	D-CRLREV/25455/2026	SACHIN JANGADA @ SACHIN JANGDA	DURGADATTA MOHAPATRA	
	CRLREV/ /	MP		972/2026
35	D-CRLREV/25544/2026	SUNIL KUMAR DAS	DIPTIRANJAN MOHAPATRA	
	CRLREV/ /	MP		973/2026
36	D-CRLREV/25544/2026	SUNIL KUMAR DAS	DIPTIRANJAN MOHAPATRA	
	CRLREV/ /	MP		974/2026
37	D-CRLREV/25549/2026	JAHUR ALI KHAN	SOMJEET DAS	
	CRLREV/ /	MP		975/2026
38	D-CRLREV/21780/2026	JIBAN MARNDI	KULDEEP MOHANTY, NIRANJAN LENKA	
	CRLREV/492/2026	MP		976/2026
39	D-CRLREV/25576/2026	CHAND MAHAMMAD	BIKRAM RATH	
	CRLREV/ /	MP		977/2026
40	D-RSA/39562/2026	NARAYAN HARIJAN	TUKUNA KUMAR MISHRA	
	RSA/ /	MP		1224/2026
41	D-RSA/39584/2026	MARSHEL XAXA	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		1225/2026
42	D-RSA/39665/2026	GAURANGA CHARAN PRADHAN	TUSAR KUMAR MISHRA	
	RSA/ /	MP		1226/2026
43	D-FAO/39575/2026	BADAL KUMAR NAYAK	KUNAL KUMAR SWAIN	
	FAO/ /	MP		1235/2026
44	D-ABLAPL/18614/2026	SUSHANTA MANIA @ TIKA @ SUSANTA		
	ABLAPL/7446/2026	MP		1560/2026
45	D-ABLAPL/12856/2026	DILLIP KUMAR ROUT @ BADAPUCHHUKA ROUT		
	ABLAPL/5052/2026	MP		1561/2026
46	D-ABLAPL/13667/2026	RABI PRADHAN		
	ABLAPL/7449/2026	MP		1562/2026
47	D-ABLAPL/16898/2026	SINGAL @ SURENDRA NAYAK		
	ABLAPL/6748/2026	MP		1563/2026
48	D-ABLAPL/22811/2026	CHITTA RANJAN SAMAL		
	ABLAPL/9087/2026	MP		1564/2026
49	D-ABLAPL/21661/2026	GUNU @ BISWOJIT MOHANTY @ BISWAJIT MOHANTY		
	ABLAPL/8616/2026	MP		1565/2026
50	D-ABLAPL/25490/2026	MAYADHAR BEURA	BIJAY KUMAR ROUT	
	ABLAPL/ /	MP		1566/2026
51	D-CMP/31983/2026	GANGADHAR MEHER	SAROJ KUMAR PADHY	
	CMP/1155/2026	MP		1566/2026
52	D-ABLAPL/169/2026	AKASH RANJAN PANDEY	BIREN SANKAR TRIPATHY	
	ABLAPL/149/2026	MP		1567/2026
53	D-CMP/39278/2026	SUJATHA PANDA	DEBASHIS NANDA	
	CMP/ /	MP		1567/2026
54	D-CMP/39482/2026	NIRANJAN BEHERA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1568/2026
55	D-ABLAPL/21251/2026	DURGA PRASAD MOHANTY @ GURU PRASAD MOHANTY		
	ABLAPL/8813/2026	MP		1568/2026
56	D-ABLAPL/25527/2026	SATYABHAMA MISHRA	SWARAJ PATEL	
	ABLAPL/ /	MP		1569/2026
57	D-CMP/39504/2026	NAWAL KUMAR AGARWAL	S.SUDHAKAR RAO (SR. ADV.)	
	CMP/ /	MP		1569/2026

58	D-CMP/1050/2016 CMP/1050/2016	PURNA CH.NAYAK MP	M/S.BIBEKANANDA BHUYAN M/S.DEVAVRAT DEVESH K.S.DEVESH	1570/2026
59	D-ABLAPL/36759/2025 ABLAPL/13852/2025	SACHIN PATEL MP		1570/2026
60	D-ABLAPL/4366/2026 ABLAPL/1996/2026	PURNA CHANDRA PATRA MP		1571/2026
61	D-CMP/39521/2026 CMP/ /	SIBA PRASAD GHOSH @ SHIBNATH GHOSH MP	SANDIPANI MISRA	1571/2026
62	D-ABLAPL/14475/2026 ABLAPL/5800/2026	SANTOSH @ SANATAN SAHOO MP	LALITENDU BHUYAN	1572/2026
63	D-CMP/39540/2026 CMP/ /	NIRANJAN SAMAL MP	SUKANTA KUMAR NAYAK	1572/2026
64	D-CMP/39628/2026 CMP/ /	BIRSINGH NIAL MP	RABINDRA NATH PRUSTY	1573/2026
65	D-ABLAPL/15142/2026 ABLAPL/5991/2026	MAHESWAR SWAIN @ DHARAMA MP		1573/2026
66	D-CMP/1010/2016 CMP/1010/2016	BIBEKANANDA DAS MP	M/S.AJODHYA RANJAN DASH	1574/2026
67	D-ABLAPL/21194/2026 ABLAPL/8366/2026	DEEPAK KUMAR SAHOO MP		1574/2026
68	D-CMP/39634/2026 CMP/ /	GOURIMANI MISHRA MP	LAKSHMAN MISHRA	1575/2026
69	D-CMP/39660/2026 CMP/ /	SUBHADARSHANI BEHERA MP	AJODHYA RANJAN DASH	1576/2026
70	D-MACA/275/2011 MACA/275/2011	O.I.CO.LTD MP	M/S PRASANTA KU. MAHALI, P.K.PANDA,M/S.SURATH ROY	1888/2026
71	D-MACA/39453/2026 MACA/ /	SR. D.M., ORIENTAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	1889/2026
72	D-MACA/39453/2026 MACA/ /	SR. D.M., ORIENTAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	1890/2026
73	D-MACA/36785/2026 MACA/ /	PRIYA MALLIK MP	KAPILA CHARAN NAYAK	1891/2026
74	D-MACA/36785/2026 MACA/ /	PRIYA MALLIK MP	KAPILA CHARAN NAYAK	1892/2026
75	D-MACA/3078/2024 MACA/30/2024	SUJETA KUMAR PARIDA @ SUJIT PARIDA MP		1893/2026
76	D-MACA/29384/2026 MACA/ /	SHRI RAM GENERAL INSURANCE COMPANY MP	ANANDA KISHAN	1894/2026
77	D-CRLA/36388/2024 CRLA/1251/2024	PRAVAT SETHI MP	KULDEEP MOHANTY	2167/2026
78	D-CRLA/25466/2026 CRLA/ /	RUSHIA@HRUSHIKESH MAHARANA@HRUSHIKESH MAHARANA MP	USOTIKESH MAHARANA	2168/2026
79	D-CRLA/25466/2026 CRLA/ /	RUSHIA@HRUSHIKESH MAHARANA@HRUSHIKESH MAHARANA MP	USOTIKESH MAHARANA	2169/2026
80	D-CRLA/25472/2026 CRLA/ /	SUMANTA PRADHAN MP	DHIRENDRA KUMAR MOHAPATRA	2170/2026
81	D-CRLA/25472/2026 CRLA/ /	SUMANTA PRADHAN MP	DHIRENDRA KUMAR MOHAPATRA	2171/2026
82	D-CRLA/25472/2026 CRLA/ /	SUMANTA PRADHAN MP	DHIRENDRA KUMAR MOHAPATRA	2172/2026
83	D-CRLA/25487/2026 CRLA/ /	BAPI@JYOTI SAMRAT PRAHARAJ MP	SATYA RANJAN MULIA	2173/2026
84	D-CRLA/25487/2026 CRLA/ /	BAPI@JYOTI SAMRAT PRAHARAJ MP	SATYA RANJAN MULIA	2174/2026
85	D-CRLA/305/2025 CRLA/94/2025	KALIA NAIK MP	PRADEEP KUMAR DAS	2175/2026
86	D-CRLA/18889/2026 CRLA/ /	ANJIA @ AJAY @ RANJAN KUMAR BHOI MP	SANJAYA NARAYAN SAHOO	2176/2026
87	D-CRLA/7099/2026 CRLA/265/2026	MANAS SAHOO MP	JITENDRA SAMANTARAY	2177/2026
88	D-CRLA/6239/2026 CRLA/250/2026	SARATHI NAYAK MP	JITENDRA SAMANTARAY	2178/2026
89	D-CRLMC/40089/2025	RAMACHANDRA SAHOO	AKASH ACHARYA	

	CRLMC/5677/2025	MP		2239/2026
90	D-CRLMC/25469/2026	MAMA @ SK. LATIF UDDIN	SARTHAK SATAPATHY	
	CRLMC/ /	MP		2240/2026
91	D-CRLMC/25467/2026	RITENDRA KUMAR SURA	MITU KUMAR BISWAL	
	CRLMC/ /	MP		2241/2026
92	D-CRLMC/25471/2026	RAJEEV@RAJIB LOCHAN KAR	PURNA CHANDRA DAS	
	CRLMC/ /	MP		2242/2026
93	D-CRLMC/25473/2026	MAHESH PRASAD	AKSHAYA KUMAR SUBUDHI	
	CRLMC/ /	MP		2243/2026
94	D-CRLMC/16944/2026	DIPU@DEEPAK BEHERA		
	CRLMC/1968/2026	MP		2244/2026
95	D-CRLMC/25474/2026	JAY KISHOR DANG@JAYA DANGA	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		2245/2026
96	D-CRLMC/23341/2026	MANISHA PODDAR	SMARAJIT PRADHAN	
	CRLMC/2919/2026	MP		2246/2026
97	D-CRLMC/25481/2026	SUDHANSU SEKHAR SAHOO	SANAT KUMAR DAS	
	CRLMC/ /	MP		2247/2026
98	D-CRLMC/25496/2026	KALI PRASANNA DAS	SMRUTI RANJAN ROUT	
	CRLMC/ /	MP		2248/2026
99	D-CRLMC/25499/2026	ARINDAM MOHANTY	SANJAY KUMAR PATTANAIK	
	CRLMC/ /	MP		2249/2026
100	D-CRLMC/25506/2026	PURNA CHANDRA BEHERA	SUDARSAN BEHERA	
	CRLMC/ /	MP		2250/2026
101	D-CRLMC/25508/2026	ANTARYAMI SENAPATI	SIDDHANT SARANGI	
	CRLMC/ /	MP		2251/2026
102	D-CRLMC/25507/2026	RAMESH CHANDRA NAHAK	RABINDRA KUMAR PATTANAIK	
	CRLMC/ /	MP		2252/2026
103	D-CRLMC/15910/2026	MANAS KUMAR DEY		
	CRLMC/1980/2026	MP		2253/2026
104	D-CRLMC/25537/2026	JYANA RANJAN SAHOO	SOUMYA MISHRA	
	CRLMC/ /	MP		2254/2026
105	D-CRLMC/25550/2026	DR. DILLIP KUMAR PANDA	AJAYA KUMAR NANDA	
	CRLMC/ /	MP		2255/2026
106	D-CRLMC/25553/2026	RAVI RAJ	DEVASHIS PANDA	
	CRLMC/ /	MP		2256/2026
107	D-CRLMC/20816/2026	BABUNA @ RAKESH NAYAK		
	CRLMC/2285/2026	MP		2257/2026
108	D-CRLMC/25546/2026	RAMESH KUMAR AGARWAL	ARYA TRIPATHY	
	CRLMC/ /	MP		2258/2026
109	D-CRLMC/25575/2026	SAMBIT KUMAR KHUNTIA	SASWAT KUMAR ACHARYA	
	CRLMC/ /	MP		2259/2026
110	D-WA/17955/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/660/2026	MP		2706/2026
111	D-WA/39547/2026	RATIKANTA MALLIK	MAMATA MISHRA	
	WA/ /	MP		2707/2026
112	D-WP(C)/39414/2026	BADRINARAYAN MAHAPATRA	ANANTA NARAYAN PATTANAYAK	
	WP(C)/27057/2026	MP		16243/2026
113	D-WP(C)/39418/2026	SUKANTI BEHERA	PITAMBAR JENA	
	WP(C)/ /	MP		16244/2026
114	D-WP(C)/39423/2026	DURJODHAN SAHOO	RAGHUNATH BISWAL	
	WP(C)/27002/2026	MP		16245/2026
115	D-WP(C)/39415/2026	MAHESH KUMAR PANDA	RAJJEET ROY	
	WP(C)/ /	MP		16246/2026
116	D-WP(C)/7468/2013	DAMODAR PRASAD MOHAN	MR.P.K.MOHANTY,M/S.SURESH DASH,FALGUNI R. MOHAPATRA,SU	
	WP(C)/7468/2013	MP		16247/2026
117	D-WP(C)/39416/2026	RITESH KUMAR ROY	DURGESH NARAYAN RATH	
	WP(C)/27101/2026	MP		16248/2026
118	D-WP(C)/7468/2013	DAMODAR PRASAD MOHAN	MR.P.K.MOHANTY,M/S.SURESH DASH,FALGUNI R. MOHAPATRA,SU	
	WP(C)/7468/2013	MP		16249/2026
119	D-WP(C)/39431/2026	SUKABHOI WSHG, CUTTACK	SUKANTA KUMAR DALAI	
	WP(C)/27114/2026	MP		16250/2026
120	D-WP(C)/39432/2026	JARGUTI SHG, GANJAM	SUKANTA KUMAR DALAI	
	WP(C)/27111/2026	MP		16251/2026

121	D-WP(C)/39433/2026 WP(C)/27117/2026	MAA BAISHNABI SHG, GANJAM MP	SUKANTA KUMAR DALAI	16252/2026
122	D-WP(C)/39436/2026 WP(C)/ /	NARESH KUMAR AGRAWAL MP	ASHIS KUMAR MISHRA	16253/2026
123	D-WP(C)/43418/2025 WP(C)/30740/2025	JUGAL KISHROE BEBARTTA MP	BIPLABA MOHANTY	16254/2026
124	D-WP(C)/14783/2025 WP(C)/11570/2025	SHREE SIDHI VINAYAK BUILTCON PVT. LTD. MP	DR.CHANDAN SUBUDHI	16255/2026
125	D-WP(C)/39438/2026 WP(C)/ /	JAY MATAJI SHG, JHARSUGUDA MP	SUKANTA KUMAR DALAI	16256/2026
126	D-WP(C)/39441/2026 WP(C)/ /	DR.PRAMOD KUMAR BEHERA MP	KIRTAN BADHEI	16257/2026
127	D-WP(C)/53883/2025 WP(C)/37130/2025	KHAGENDRA KUMAR MOHAPATRA @ KHAMENDRAMOHAPATRA MP	KHAMENDRAMOHAPATRA	16258/2026
128	D-WP(C)/39442/2026 WP(C)/27098/2026	ANNAPURNA SHG, JHARSHUGUDA MP	SUKANTA KUMAR DALAI	16259/2026
129	D-WP(C)/32605/2026 WP(C)/22543/2026	PRASANTA KUMAR BISWAL MP		16260/2026
130	D-WP(C)/39443/2026 WP(C)/27097/2026	SUBHANKAR BEHERA MP	JNYANANANDA PANDA	16261/2026
131	D-WP(C)/39444/2026 WP(C)/27109/2026	ANNAPURNA SHG, SUBARNAPUR MP	SUKANTA KUMAR DALAI	16262/2026
132	D-WP(C)/39446/2026 WP(C)/27077/2026	MAA TARINI SHG, NAKSAPALLI, JHARSUGUDA MP	SUKANTA KUMAR DALAI	16263/2026
133	D-WP(C)/39445/2026 WP(C)/27102/2026	SAKTI PRASAD NAYAK MP	JNYANANANDA PANDA	16264/2026
134	D-WP(C)/39447/2026 WP(C)/27079/2026	MAA WSHG, JAJPUR MP	SUKANTA KUMAR DALAI	16265/2026
135	D-WP(C)/39449/2026 WP(C)/ /	SAMIR MAHAPATRA MP	ATUL TRIPATHY	16266/2026
136	D-WP(C)/36996/2026 WP(C)/25526/2026	UMESH PRASAD SAHU MP	M/S. SIDHARTHA MISHRA, CHINMAYA KUMAR NAYAK	16267/2026
137	D-WP(C)/35720/2026 WP(C)/24967/2026	NIKHILA UTKAL KHANDAYAT MAHASABHA, SUNDARBHARH MP	DEEPA SUNDARBHARH	16268/2026
138	D-WP(C)/11178/2026 WP(C)/8524/2026	BALISANKARA GRAM PANCHAYAT, SUNDARBHARH MP	SANDEEPA RATH	16269/2026
139	D-WP(C)/26714/2026 WP(C)/19231/2026	KONARK UDYOG PVT.LTD, JAJPUR MP	AMIYA KUMAR TARAI	16270/2026
140	D-WP(C)/39466/2026 WP(C)/ /	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, KUNIBARA, NETAJI MP	SANJOY KUNIBARA NETAJI	16271/2026
141	D-WP(C)/39473/2026 WP(C)/ /	DR.PRADEEP KUMAR PANDA MP	DEBASIS SAHOO	16272/2026
142	D-WP(C)/37589/2026 WP(C)/26740/2026	NAMITA SETHI MP	SANJAY KUMAR DAS	16273/2026
143	D-WP(C)/39480/2026 WP(C)/ /	JYOTE MOTORS (BALASORE) PRIVATE LIMITED, KMOGDH MP	SATYA KMOGDH MOHANTY	16274/2026
144	D-WP(C)/39481/2026 WP(C)/ /	DR.RAMACHANDRA HOTA MP	PRADEEP KUMAR KHUNTIA	16275/2026
145	D-WP(C)/39484/2026 WP(C)/ /	BHAKTARAM SAHU MP	BHOJARAJ SETH	16276/2026
146	D-WP(C)/16686/2026 WP(C)/11615/2026	GHANASHYAM MEHER MP	ABHAY KHANDELWAL	16278/2026
147	D-WP(C)/16686/2026 WP(C)/11615/2026	GHANASHYAM MEHER MP	ABHAY KHANDELWAL	16279/2026
148	D-WP(C)/39489/2026 WP(C)/ /	M/S.BAMADEV NAYAK, CONTRACTOR, JAJPUR MP	ATMAJIT MANMITH DAS	16280/2026
149	D-WP(C)/39492/2026 WP(C)/ /	JHARIA SAHOO MP	ATMAJIT MANMITH DAS	16281/2026
150	D-WP(C)/39494/2026 WP(C)/ /	BASANTI BISWAL MP	NARAYAN PRASAD PARIJA	16282/2026
151	D-WP(C)/39495/2026 WP(C)/ /	RENUBALA SAMAL MP	ATMAJIT MANMITH DAS	16283/2026
152	D-WP(C)/15852/2026	SURENDRA NAG	IN PERSON	

	WP(C)/12557/2026	MP		16284/2026
153	D-WP(C)/39498/2026 WP(C)/ /	GOPI BEHERA MP	RAMESH CHANDRA SWAIN	16285/2026
154	D-WP(C)/31331/2025 WP(C)/22050/2025	BIBHUTI KUMAR NAIK MP	SANJIB KUMAR BHANJADEO	16286/2026
155	D-WP(C)/31333/2025 WP(C)/22051/2025	DEBARAJ SAHU MP	SANJIB KUMAR BHANJADEO	16287/2026
156	D-WP(C)/39508/2026 WP(C)/27100/2026	BICHITRANANDA OJHA MP	KABIRAJ PRADHAN	16288/2026
157	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP	MR. LALATENDU SAMANTARAY (SR. ADV.), MR. HRUDANANDA MOHANTY	16289/2026
158	D-WP(C)/39509/2026 WP(C)/ /	TRINATH ROHIDAS MP	ASHUTOSH KUARNR	16290/2026
159	D-WP(C)/36779/2026 WP(C)/25402/2026	SAROJ KUMAR BOSE MP	SOURAV SUMAN BHUYAN	16291/2026
160	D-WP(C)/33296/2026 WP(C)/23707/2026	BINAPANI DASH MP		16292/2026
161	D-WP(C)/10991/2026 WP(C)/8494/2026	S.N. AMITAV PANDA MP	AJAYA KUMAR TRIPATHY	16293/2026
162	D-WP(C)/39523/2026 WP(C)/ /	SEKH AKBAR ALI MP	ASHOK KUMAR SARANGI	16294/2026
163	D-WP(C)/3364/2026 WP(C)/2838/2026	KAILASH CHANDRA BEHERA MP		16295/2026
164	D-WP(C)/48290/2025 WP(C)/37276/2025	SRI RAGHUNATHJEW MAHAPRABHU, GANESHA MP	SUMANTA KUMAR NAYAK (2)	16296/2026
165	D-WP(C)/39536/2026 WP(C)/ /	MANAS DAS MP	UMA CHARAN MISHRA	16297/2026
166	D-WP(C)/39535/2026 WP(C)/ /	DAMAYANTI SENDHA MP	DIPANKAR ACHARYA	16298/2026
167	D-WP(C)/39549/2026 WP(C)/ /	RABI NARAYAN SAHU MP	HARIPAD MOHANTY	16299/2026
168	D-WP(C)/39552/2026 WP(C)/ /	CHARULATA DALEI MP	SANTOSH KUMAR SAMANTARAY	16300/2026
169	D-WP(C)/39556/2026 WP(C)/ /	BHABANI COMMUNICATION (P) LTD., BASWARA MP	SAWARIYA RANJAN JENA	16301/2026
170	D-WP(C)/39557/2026 WP(C)/ /	PANKAJINI BAGH MP	KABIR KUMAR JENA	16302/2026
171	D-WP(C)/39516/2026 WP(C)/ /	SUMITRA NAIK MP	SWAPNIL ROY	16303/2026
172	D-WP(C)/39573/2026 WP(C)/ /	PRADIP KUMAR ROUT MP	JYOTIRMAY GUPTA	16304/2026
173	D-WP(C)/39571/2026 WP(C)/ /	NAMITA PRAVA DAS MP	JYOTIRMAY GUPTA	16305/2026
174	D-WP(C)/26721/2026 WP(C)/19138/2026	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD.,(MARKFED), BHUBANESWAR MP		16306/2026
175	D-WP(C)/39517/2026 WP(C)/ /	RIANA BEGUM MP	GAJENDRANATH ROUT	16307/2026
176	D-WP(C)/39580/2026 WP(C)/ /	SK. SAHIRUDDIN MP	TUSAR KUMAR MISHRA	16308/2026
177	D-WP(C)/24912/2026 WP(C)/17261/2026	BIJAYA KUMAR NAYAK MP		16309/2026
178	D-WP(C)/41876/2023 WP(C)/41876/2023	BIJAYA KUMAR DAS MP	NIHAL RATH	16310/2026
179	D-WP(C)/41872/2023 WP(C)/41872/2023	PRADIPTA KISHOR PANDA MP	NIHAL RATH	16311/2026
180	D-WP(C)/39588/2026 WP(C)/ /	ARUN KUMAR ACHARYA MP	PRASANNA KUMAR MISRA	16312/2026
181	D-WP(C)/41869/2023 WP(C)/41869/2023	ABHAYA KUMAR BEHERA MP	NIHAL RATH	16313/2026
182	D-WP(C)/39341/2026 WP(C)/ /	SHILA ROUTRAY MP	DIBYAJYOTI NAYAK	16314/2026
183	D-WP(C)/39595/2026 WP(C)/ /	THE URBAN COOPERATIVE BANK LTD., CUTACK MP	SUDARSHAN NANDA	16315/2026

184	D-WP(C)/39596/2026 WP(C)/ /	M/S.ANUP BUILDER, KALAHANDI MP	BHABANI SANKAR DAS	16316/2026
185	D-WP(C)/39601/2026 WP(C)/ /	M/S.ANUP BUILDER, KALAHANDI MP	BHABANI SANKAR DAS	16317/2026
186	D-WP(C)/38758/2026 WP(C)/ /	SURYA DAS MP	SOUMYA JYOTI BISWAL	16318/2026
187	D-WP(C)/39604/2026 WP(C)/ /	BIJAYA KUMAR DAS MP	SRITAM KUMAR NAYAK	16319/2026
188	D-WP(C)/38759/2026 WP(C)/ /	KRISHNA CHANDRA NIMALU MP	SOUMYA JYOTI BISWAL	16320/2026
189	D-WP(C)/39606/2026 WP(C)/ /	M/S.ANUP BUILDER, KALAHANDI MP	BHABANI SANKAR DAS	16321/2026
190	D-WP(C)/37727/2026 WP(C)/26160/2026	M/S. L.N.CONSTRUCTION, RAYAGADA MP	SOUMYA JYOTI BISWAL	16322/2026
191	D-WP(C)/38751/2026 WP(C)/ /	NIRANJAN BEHERA MP	SOUMYA JYOTI BISWAL	16323/2026
192	D-WP(C)/39593/2026 WP(C)/ /	M/S. GOLDEN HOSPITALITY SERVICE PV MP	LALIT KENDU MISHRA	16324/2026
193	D-WP(C)/38763/2026 WP(C)/ /	HRUSIKESH MOHAPATRA MP	SOUMYA JYOTI BISWAL	16325/2026
194	D-WP(C)/39611/2026 WP(C)/ /	M/S.ANUP BUILDER, KALAHANDI MP	BHABANI SANKAR DAS	16326/2026
195	D-WP(C)/38764/2026 WP(C)/ /	BHAGABAN MUGULI MP	SOUMYA JYOTI BISWAL	16327/2026
196	D-WP(C)/39621/2026 WP(C)/ /	BINAPANI SAHOO MP	GAUTAM ROUTRAY	16328/2026
197	D-WP(C)/39632/2026 WP(C)/ /	AMAR KUMAR PATI MP	SUBHRANSU BHUSAN MOHANTY	16329/2026
198	D-WP(C)/39629/2026 WP(C)/ /	NARENDRA KUMAR DEHURY MP	MAHENDRA KUMAR SAHOO	16330/2026
199	D-WP(C)/39631/2026 WP(C)/ /	MAA JANANI WSHG, NABARANGPUR MP	PRAFULLA KUMAR MOHAPATRA	16331/2026
200	D-WP(C)/39641/2026 WP(C)/ /	ALEKHA MAHIMA WSHG, NABARANGPUR MP	PRAFULLA KUMAR MOHAPATRA	16332/2026
201	D-WP(C)/39645/2026 WP(C)/ /	DRAUPADI JAIN MP	SUBHRANSU BHUSAN MOHANTY	16333/2026
202	D-WP(C)/39653/2026 WP(C)/ /	RAGHUNATH PALEI MP	SK. ZAFARULLA	16334/2026
203	D-WP(C)/39655/2026 WP(C)/ /	JITEN KISAN MP	SUSHANTA KUMAR PRADHAN	16335/2026
204	D-WP(C)/39658/2026 WP(C)/ /	BASANT KUMAR BISWAL MP	PRAFULLA KUMAR MOHAPATRA	16336/2026
205	D-WP(C)/39615/2026 WP(C)/ /	NISHA NAYAK MP	TAPAN KUMAR BISWAL	16337/2026
206	D-WP(C)/36849/2026 WP(C)/25465/2026	NABIN KIRAN WOMEN SELF HELP GROUP MP	SUKANTA KUMAR DALAI	16338/2026
207	D-WP(C)/39664/2026 WP(C)/ /	KULAMANI JENA MP	PRADEEP KUMAR ROUT	16339/2026
208	D-WP(C)/39618/2026 WP(C)/ /	BHIKARI SAHOO MP	KISHORE KUMAR MISHRA	16340/2026
209	D-WP(C)/39666/2026 WP(C)/ /	BAIJAYANTA KUMAR PADHI MP	SUKANTA KUMAR DALAI	16341/2026
210	D-WP(C)/39619/2026 WP(C)/ /	SUMITRA BEHERA MP	TAPAN KUMAR BISWAL	16342/2026